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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 21/02/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/185/2016
NAME OF THE PETITIONER(S) : SIBI C. K. & 11 Others
NAME OF THE RESPONDENT(S) : M/s Vijaya Hospitality & Resorts Ltd & 7 Others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1	V MAHESH.	PCS for petitioners.	
	SRI VARSHINI	COUNSEL FOR PETITIONERS	

ORDER

Shri V Mahesh, PCS representing petitioners present and filed a memo for giving suitable instructions to ROC concerned for receiving the order of this Tribunal dated 12.01.2017 for necessary action and also he prayed for rectification of error in the said order. Time extended for hearing. Put up on 02.03.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)